

THE DEPUTY CHAIRMAN: i won't permit it. . . (Interruptions) . . . All of you, please take your seats. . . (Interruptions) . . . Much objection is being raised by Shri Yashwant Sinha. The Committee on Papers Laid on the Table and the Committee on Assurances must take care of it and they should look after that and it should be reported in time. . . (Interruptions). . .

MESSAGES FROM THE LOK SABHA

(I) **The Indian Medical Council (Amendment) Bill, 1992.**

(II) **The Dentists (Amendment) Bill, 1992.**

SECRETARY-GENERAL: Madam, I have to report to the House the following messages from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:

(I)

"I am directed to inform Rajya Sabha that Lok Sabha, at its sitting held on Monday, the 1st March, 1993, adopted! the following motion in regard to the Indian Medical Council (Amendment) Bill, 1992 which was passed by the Rajya Sabha on the 22nd December, 1992 and laid on the Table of the Lok Sabha on the 23rd December, 1992:

MOTION

"That leave be granted to withdraw the Bill further to amend the Indian Medical Council Act, 1956, which was passed by Rajya Sabha on the 22nd December, 1992 and laid on the Table of Lok Sabha on the 23rd December, 1992.

Thereafter, the Bill was withdrawn."

(II)

"I am directed to inform Rajya Sabha that Lok Sabha, at its sitting held on Monday, the 1st March, 1993, adopted the following motion in regard to the Dentists (Amendment) Bill, 1992 which was passed by Rajya Sabha on the 22nd December, 1992 and laid on the Table of the Lok Sabha on the 23rd December, 1992:

MOTION

"That leave be granted to withdraw the Bill further to amend the Dentists* Act, 1948, which was passed by the Rajya Sabha On the 22nd December, 1992 and laid on the Table of Lota Sabha on the 23 rd Decembers 1992.'

Thereafter, the Bill was withdrawn."

RE: QUESTION OF PRIVILEGE

श्री प्रमोद महाजन (महाराष्ट्र) :
उपसभापति जी, मेरा प्रिविलेज का इशू
. . . (व्यवधान)

उपसभापति : मैं आपका प्रिविलेज भी
देख लूंगी। जरा उनका प्रिविलेज देख लूं,
उनको परमिट किया है।

SHRI DIPEN GHOSH (West Bengal):
Madam, a serious situation has arisen in
Tripura. . . (Interruptions). . .

THE DEPUTY CHAIRMAN; Just a
minute. I have permitted Mrs. Jayanthi
Natarajan. . . (Interruptions). . .

SHRI N. E. BALARAM (Kerala):
Madam, I wanted to say something. . .
(Interruptions) . . .

THE DEPUTY CHAIRMAN: Just wait. I
will call you. I will permit you; I have seen
you; I have identified you
(Interruptions.). . .

SHRI PRAMOD MAHAJAN: Madam, if
it is a privilege matter, it is all right and I am
not objecting. But the privilege matter must
get the priority. . . . (Interruptions). . .

THE DEPUTY CHAIRMAN: I will give
you priority. . . (Interruptions). . .

श्री प्रमोद महाजन : अगर उनका प्रि-
विलेज है, तो मैं बैठ जाने के लिए तैयार
हूँ। अगर दूसरा कोई मामला है, तो प्रि-
विलेज पहले होना चाहिए। बाकी मामले
बाद में हों।